

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT – 1**

ITEM No.111  
CP(IB) 163 of 2020

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Parthdye Chem Pvt Ltd  
V/s  
Clinch Silicones Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..02/11/2022**

**Coram:**

Dr.Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Operational Creditor : Ms. Prachi Bohra, Ld. Adv.  
For the Corporate Debtor : None

**ORDER**

The Corporate Debtor is already Ex-parte.

The matter stands adjourned to 05.12.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**